

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

6. I.A. 1629/2024

IN

C.P. (IB)-4404(MB)/2019

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON **12.04.2023**

NAME OF THE PARTIES: ICICI Bank Limited

VS

Mercator Limited and Ors

Appearance

For Liquidator : Adv. Ami Jain

For R-2/ ICICI Bank : Mr. Rahul Khurana/Swapnil Upadhyay

For R-1/JC Flower : Adv. Aayush Kothari

For R-3 : Adv. Aman Agarwal i/b. IC Legal

SECTION 7 OF THE IBC, 2016

ORDER

Hearing Through: Virtually and Physical (Hybrid) Mode

I.A. 1629/2024

Respondent Nos. 1, 2 & 3 are present and seek time to file reply.

Reply, if any, be filed by the respondents within two weeks after serving
copy to the other side. List on **02.05.2024**.

Sd/-
CHARANJEET SINGH GULATI
Member (Technical)
---Rajeev--

Sd/-
LAKSHMI GURUNG
Member (Judicial)